



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,5th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP(IO)/110/2015	SAJJAN KUMAR BERLIA Versus SMT. SUSHILA BARALIYA and 21 ORS	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MS.B BAISHYA	MR.R S MISHRA(R-1 to 4)
2	WP(C)/4681/2015	MOSTAK AHMED Versus THE UNION OF INDIA and 6 ORS	MR.D SAIKIA MR.P P BARUAH MS.S CHAKRABORTY MR.S A AHMED	C.G.C. MR. D C BORAH(R-1 to 5) ASSTT.S.G.I.R1-5
3	CRP(IO)/254/2017	THE ORIENTAL INSURANCE CO. LTD. Versus SOMIYA MORANG and 2 ORS.	MR.S K GOSWAMI MR.B K GOSWAMI	
4	CrI.A./429/2019	SRI BASISTHA KALITA Versus ELANGBAM DAVID KUMAR SINGH AND ANR	K BORPUJARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	
5	CrI.A./430/2019	SRI BASISTHA KALITA Versus ELANGBAM DAVID KUMAR SINGH AND ANR	K BORPUJARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	

LEAVE NOTE OF ADVOCATES FOR 05/10/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
6)	MR. D BORAH	04-10-2021	To	06-10-2021
7)	MS J KALITA	04-10-2021	To	05-10-2021
8)	MR. O P BHATI	04-10-2021	To	30-10-2021
9)	MR. U SARMA	06-10-2021	To	07-10-2021
10)	MR. M SARANIA	07-10-2021	To	08-10-2021
11)	MR. N GOSWAMI	07-10-2021	To	08-10-2021



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BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	RSA/156/2016 CAVT. NO. 523/2016	BABUL DAS @ DHRUBO GOPAL DAS and 13 ORS, Versus SHAMBU NATH BANIK and 8 ORS,	MR.S K GHOSH MR.S ROY MR.M H LASKAR MS.F AHMED	MS C M DEKA MR. T U LASKAR MR. N DHAR MR. A S TAPADER MR M AHMED FOR CAVEATOR
2	WA/307/2016	NECEM CEMENTS LIMITED and ANR Versus THE STATE OF ASSAM and 9 ORS	MR. N DUTTA MR. K R SURANA MR. D UPAMANYA MS. A CHOUDHURY MS. P S TALUKDER	SC, FINANCE & TAXATION GA, ASSAM SC, APDCL SC, INDUSTRIES & COMMERCE
3	I.A./1532/2016 WA___/2016	VANLALNGHETA Versus SMTI LALREMMAWII and ANR,	MSB DEVI MR.P D NAIR MRM RAHMAN MR G ALAM MRS BORGHAIN MR.A AHMED MR.H ROHMAN MR.G GORLOSA MR.D NAG MR.M BORGHAIN MR.S BOIRAGI	
4	WA/169/2018 CAVT. NO.0471/2018	KHAIRUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MD. A H LASKAR MR K K GHOSH	SC, SEC. EDU. MR. R P KAKOTI (R6) MR. T DAS MR. DEBABRAT CHUTIA (OP5) MR. S SUTRADHAR (R6) FOR CAVEATOR
5	RSA/259/2018	MD MASUK UDDIN CHOUDHURY Versus MD NIZAM UDDIN LASKAR AND 2 ORS	MR. N S LASKAR MS. R CHOUDHURY MS. S S ZIA	MS. S B CHOUDHURY (R1, R2)
6	RSA/119/2019	SNAHA DAS @ SMTI. SNEHA DAS AND 15 ORS Versus SUBRATA KUMAR KAR AND 20 ORS.	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR S DEY MR. D MOZUMDER MR S DEY MS. J KAKOTI FOR CAVEATOR
7	RSA/182/2019	GOBINDA DAS Versus SMTI. BHARATI DAS AND 10 ORS.	MR. L K BORAH	

8	WP(C)/512/2019	RAINATH DAS Versus THE UNION OF INDIA AND 6 ORS	MR G P BHOWMIK MR. S SARKAR MR. S P KAKOTI BORA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. SC, EDU
9	I.A.(Civil)/2999/2019 in WA/9590/2018	SRI MANTU RAM KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. R C SAIKIA MR. A R MEDHI MS. K SAIKIA MR. P KHATANAR	SC, EDU
	WITH WA/9590/2018 (Filing Number)	SRI MONTU RAM KALITA Versus THE STATE OF ASSAM AND 4 ORS		
10	RSA/38/2020	SMTI. MALOTI OJAH Versus SRI HARMOHAN OJAH AND 7 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. R SARMA MR H DEKA MR D HAZARIKA MR A HUSSAIN

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